

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(WESTERN ZONE AT PUNE)**

**EXECUTION APPLICATION NO. 20 OF 2023 (WZ)**

**IN THE MATTER OF:**

CHANDAN SURYAKANT  
KHORJUVEKAR

**... APPLICANT**

**VERSUS**

GOA COASTAL ZONE

MANAGEMENT AUTHORITY & ORS. **... RESPONDENTS**

**ADDITIONAL AFFIDAVIT ON BEHALF OF  
RESPONDENT NO. 1  
GOA COASTAL ZONE MANAGEMENT AUTHORITY**

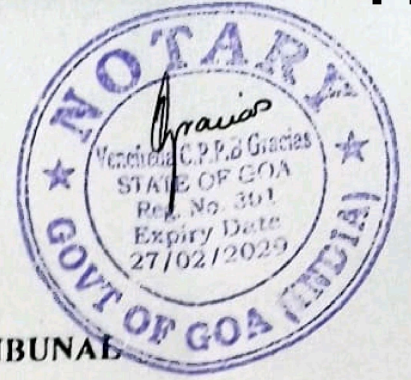
PAPER BOOK

(KINDLY SEE INDEX INSIDE)

**ABHAY ANIL ANTURKAR  
ADVOCATE FOR RESPONDENT NO. 1  
GOA COASTAL ZONE MANAGEMENT AUTHORITY**

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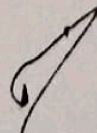
ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.

1

GOA COASTAL ZONE MANAGEMENT AUTHORITY

I, Sachin S. Desai, being the Member Secretary of the Respondent No. 1 Goa Coastal Zone Management Authority [hereinafter, "GCZMA"], having my office at: 4<sup>th</sup> Floor, Dempo Towers, Patto, Panaji, Goa, do hereby solemnly affirm and state as under:

1. I am the Member Secretary of the Respondent No. 1 GCZMA in the captioned original Applicant. I have examined the documents pertaining to the captioned Application as available in my office. I am filing the present Affidavit on the basis of the said documents.
2. I say that nothing in the present Affidavit may be deemed to be any admission of any content of the captioned Application, unless the same is categorically admitted herein. I further submit that nothing



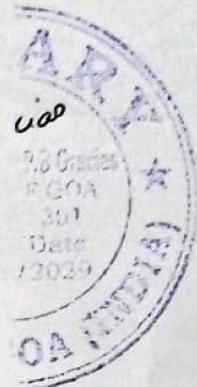
in the captioned Application may be deemed to have been admitted for want of specific denials.



3. By its order dated 03.07.2025, this Hon'ble Tribunal had directed the answering Respondent, the Directorate of Settlement and Land Records, and Respondent No. 10 MoEF & CC to sit together and resolve differences with respect to the discrepancies found in the 1:4000 scale Coastal Zone Management Plans prepared for the answering Respondent.
4. Pursuant to this Hon'ble Tribunal's directions, Respondent No. 3 Department of Environment and Climate Change, Government of Goa wrote a letter dated 15.07.2025 to Respondent No, 10 MoEF & CC and requested it to grant approval for using updated CZMP 2011 maps as base maps for preparing CZMP 2019 maps. This request was made in accordance with the Technical Scrutiny Committee's recommendations made in its 18<sup>th</sup> meeting dated 17.12.2024. A true copy of the letter dated 15.07.2025 is annexed and is marked as **ANNEXURE R-1**.
5. Respondent No. 10 MoEF & CC responded to the Respondent No. 3 Department of Environment by its letter dated 07.08.2025. It stated that since the Government of Goa is currently in the process of updating the CZMP in accordance with the CRZ Notification, 2019, it may be appropriate that the revised CZMP, 2011, as recommended by the Technical Scrutiny Committee, may be used as the baseline for preparing the updated CZMP under the CRZ Notification, 2019. This may be done instead of seeking approval for the revised CZMP under the CRZ Notification, 2011.

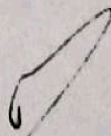
A true copy of the letter dated 07.08.2025 is annexed and is marked as ANNEXURE R-2.

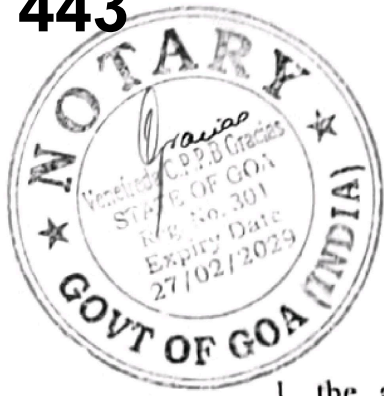
6. The answering Respondent thereafter sent an e-mail dated 06.10.2025 to Respondent No. 9 NCSCM regarding the letter dated 07.08.2025 issued by Respondent No. 10 MoEF & CC. It requested the NCSCM to send duly-signed hard copies of the CZMP 2011 maps in the scales of 1:4000 and 1:25000 to the answering Respondent for further necessary action.



A true copy of the e-mail dated 06.10.2025 is annexed and is marked as ANNEXURE R-3.

7. The purport of this communication between the parties indicates that the Respondent No. 10 MoEF & CC has recommended to the answering Respondent to now use the revised CZMP 2011 as recommended by the TSC be used for preparing the CZMP 2019 maps, instead of seeking approval for the revised CZMP 2011 maps. Moreover, the answering Respondent has been diligent in taking steps in furtherance of the directions issued by this Hon'ble Tribunal.
8. In view of these facts and circumstances, this Hon'ble Tribunal may pass such directions as it may deem fit. The captioned Execution Application may also be disposed off accordingly.

  
DEPONENT




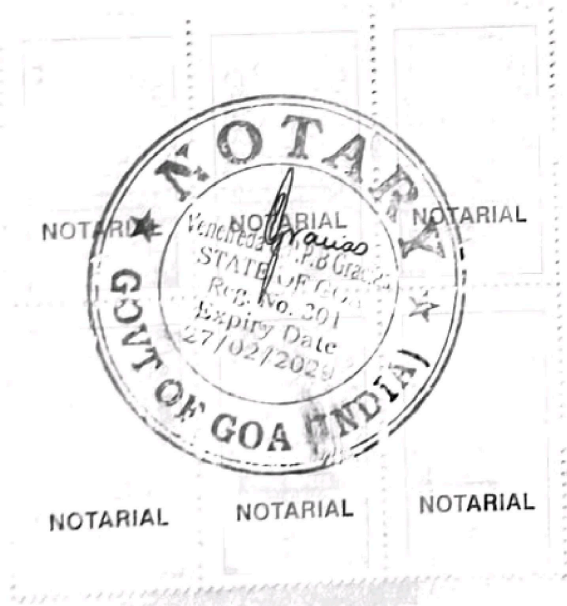
VERIFICATION

I, the abovenamed Deponent, do hereby state on solemn oath and affirmation that the facts stated hereinabove in this Counter Affidavit are true and correct to the best of knowledge, information and belief, and nothing has been concealed.


Verified at Panaji on this 19<sup>th</sup> day of December, 2025.

IDENTIFIED BY:

  
DEPONENT



Solemnly Affirmed Before me by  
Sachin S. Desai  
who is identified before me by  
\_\_\_\_\_ at Calangute - Goa  
Sr. No. 529/12/2025  
Date: 19/12/2025

  
Venefreda C.P.B. Gracias  
Advocate & Notary  
Bardoz-Goa



dc

*Government of Goa***Department of Environment & Climate Change  
4<sup>th</sup> Floor, Dempo Tower, Patto, Panaji-Goa**

Phone No.832-2951089 e-mail: dir-env.goa@gov.in

**No. GCZMA/GEN-MISC/13-14/P-VII/ 518**

Date: 13/07/2025

To,  
**The Secretary,**  
Ministry of Environment, Forest and Climate Change and  
Chairperson  
National Coastal Zone Management Authority,  
Government of India,  
Prithavi Wing, 1<sup>st</sup> Floor, Room No.135,  
**Indira Paryavaran Bhawan, Jor Bhagh Road, New Delhi -110003.**

**Sub:- Updation of CZMP 2011 Technical Scrutiny Committee recommendation in its 18<sup>th</sup> meeting held on 17/12/2024 and use of same as base maps for CZMP 2019.**

**Ref :GCZMA/GEN-MISC/24-25/28/1792 dated 04/09/2024.**

Sir,

On the request of the State Government the MoEF&CC had referred the updation of approved CZMP 2011 to match the Bhunaksha maps of Directorate of Settlement and Land Records, (DSLRL), Goa to the Technical Scrutiny Committee. The Technical Scrutiny Committee in its 18<sup>th</sup> meeting held on 17/12/2024 has recommended the updation of approved CZMP 2011 maps with bhunsksha maps of DSLR, Goa.

The State Government now seeks the approval of the Ministry to use the updated CZMP 2011 maps as per Technical Scrutiny Committee recommendation in its 18<sup>th</sup> meeting held on 17/12/2024, Goa as base maps for CZMP 2019.

Yours faithfully,

(Sachin S. Desai)

**Director (Environment) & CC**

**1.OSD to Hon'ble Minister for Environment and Climate Change, Government of Goa, Secretariat, Porvoirm-Goa.**

**2.P.A. To Secretary (Environment and Climate Change), Government of Goa, Secretariat, Porvoirm-Goa.**

## ANNEXURE R2

F.No.IA3-12/13/2021-IA.III (E-153025)  
 Government of India  
 Ministry of Environment, Forest and Climate Change  
 IA.III Section (CRZ)

Indira Paryavaran Bhawan  
 Jor Bagh Road  
 New Delhi-110003  
 Dated: 7<sup>th</sup> August, 2025

To,

The Member Secretary,  
 Goa Coastal Zone Management Authority (GCZMA)  
 Department of Science, Technology & Environment,  
 1<sup>st</sup> Floor, Pandit Deendayal Upadhyay Bhawan,  
 Behind Pundalik Devasthan, Near Sanjay School,  
 Porvorim, Bardez, Goa-403521  
 Email: [dir-ste.goa@nic.in](mailto:dir-ste.goa@nic.in); [goacoastalzone@gmail.com](mailto:goacoastalzone@gmail.com)

**Subject: Updation of approved CZMP 2011 and its use as base maps for CZMP 2019 -regarding.**

Sir,

This has reference to letter No.GCZMA/GEN-MISC/13-14/P-VII/518, dated 15/07/2025 regarding the Updation of approved CZMP 2011 and their use as base maps for CZMP 2019.

2. In this regard, the Technical Scrutiny Committee in its 19<sup>th</sup> meeting held on 28/02/2025 has recommended the revision of the Goa CZMP 2011 based on the revised bund data provided by the GCZMA, and directed the GCZMA to submit the revised maps to the MoEF&CC for final approval by the NCZMA/MoEF&CC.

3. The matter has been examined in this Ministry and it is felt that since the Government of Goa is currently in the process of updating the CZMP in accordance with the CRZ Notification, 2019, it may be appropriate that the revised CZMP 2011, as recommended by the TSC, be used as the baseline for preparing the updated CZMP under the CRZ Notification, 2019, instead of seeking approval for the revised CZMP under the 2011 Notification. You are therefore, requested to take appropriate action accordingly.

4. This is issued with the approval of the Competent Authority.

Yours faithfully,



(Dr. H. Kharkwal)  
 Scientist 'F' (CRZ)

Copy to:

1. The Director, NCSCM, Ministry of Environment, Forest and Climate Change, Anna University Campus, Chennai-600025, Tamil Nadu.
2. Office copy / Guard file

## ANNEXURE.R3



gczma gczma &lt;goacoastalzone@gmail.com&gt;

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**Provide signed copies of CZMP 2011 in 1:4000 and 1:25000 scale as recommended by TSC and as recommended by MoEF&CC for public consultation of CZMP 2019.**

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gczma gczma &lt;goacoastalzone@gmail.com&gt;

Mon, Oct 6, 2025 at 6:52 PM

To: Director NCSCM &lt;director@ncscm.res.in&gt;, EDCPROJECTS NCSCM &lt;edcprojects@ncscm.org&gt;, Manik Mahapatra &lt;mahapatra.sac@gmail.com&gt;, badrees@gmail.com

Cc: Arun Kumar Mishra Secretary Environment &lt;secyenv.goa@gov.in&gt;, Director Environment &lt;dir-env.goa@nic.in&gt;

The Ministry of Environment Forest and Climate Change (MoEF&CC) vide letter no.F.No.IA3-12/13/2021-IA.III (E-153025) Dated: 7th August 2025 as conveyed approval to the state of Goa to conduct public hearing of the maps as recommended by the Technical Scrutiny Committee(TSC) of NCSCM. Therefore you are requested to send the duly signed hard copies of the CZMP 2011 maps in the scale of 1:4000 and 1:25000 to the GCZMA Authority for further necessary action.

Regards  
MS GCZMA